

(2021) 12 MAN CK 0005

In the Manipur High Court

Case No : Miscellaneous Case (Civil Revision Petition (Civil Revision Petition. Art. 227)) No. 30 Of 2021

RK Ajin

APPELLANT

Vs

Humane Mutum/Mutumcha & 3 ors

RESPONDENT

Date of Decision : 02-12-2021

Acts Referred:

Citation : (2021) 12 MAN CK 0005

Hon'ble Judges : Sanjay Kumar, CJ

Bench : Single Bench

Judgement

Sanjay Kumar, CJ

(Through Video Conferencing)

Conventional modes of service of notice having failed, this application is ordered permitting substituted service of notice through publication in so far as respondent Nos. 1,2 & 4 are concerned. The publication of the notice shall be carried out in Sangai Express, English Newspaper, and Poknapham, Manipuri Newspaper.

For filing proof of such publication, post on 21.12.2021.

A copy of this order shall be supplied online or through whatsapp to the learned counsel for the parties.